Name of the Corporate Debtor: LEADING HOTELS LIMITED; Date of Commencement of CIRP: 28-10-2021; List of Creditors as on: 25-01-2022; Name of IP: Ms. Preeti Jaiswal; Process Number: 2; Last 5 digitof registration number: 10948

(Please click here for previous Lists of Creditors)

(Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

SI. No.	Category of Creditor	Summary of Claims Received		Summary of Claims Admitted			Amount of	Amount of Claim	Amount of Claims	Details in Annexure
		No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted	Contingent Claims	Not Admitted	under Verification	(Only PDF)
1	Secured financial creditors belonging to any class of creditors									NA
2	Unsecured financial creditors belonging to any class of creditors									NA
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	1	1899227764	1	1334690583	41.17			564537181	Annexure 3
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	54	1872471203	54	1866238417	57.57		5815817	0	Annexure 4
5	Operational creditors (Workmen)									NA
6	Operational creditors (Employees)	4	28566949	4	18566949	0.57		10000000		Annexure 6
7	Operational creditors (Government Dues)									NA
8	Operational creditors (other than Workmen and Employees and Government Dues)	27	27235876	27	22390036	0.69		4845840		Annexure 8
9	Other creditors, if any, (other than financial creditors and operational creditors)									NA
Total		86	3827501792	86	3241885985	100.00		21078627	564537181	